

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 10 of 2014

Dated : 24th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Eastern Electricity Supply Co.
Of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. Rajkumar Mehta
Ms. Ishita C. Dasgupta for R.2

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant submits that he would like to get instructions from the client as to whether to withdraw the Appeal with the liberty to raise the issue in the true up proceedings before the State Commission in respect of the year 2012-13.

Post the matter on **06.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt